


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.161/241/HDB//2017
NAME OF THE COMPANY	Redson Consultancy Services Pvt Ltd & (07) others
NAME OF THE PETITIONER(S)	Kandula Srinivasa Rao & Another
NAME OF THE RESPONDENT(S)	Redson Consultancy Services Pvt Ltd & (07) others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	As	9849056652	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	<b>ORDER</b>		

Heard, Mr.S.Chidambaram, the Learned Counsel for the  
Petitioner.

The Petitioner is directed to intimate the next date of hearing  
to the Respondent, post the case on 2-11-2017

Case is posted to 02-11-2017.

  
Member (T)

  
Member (J)